

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 353 of 2017

IN THE MATTER OF

Hari Prasad P. Varda & Anr. ... Appellants

Versus

Vector NDT Technologies Private Limited & Ors. ... Respondents

WITH

Company Appeal (AT) No. 354 of 2017

IN THE MATTER OF

Vector NDT Technologies Private Limited & Ors. ... Appellants

Versus

K.P. Bopanna & Anr. ... Respondents

Present: Shri Swapnil Gupta, Shri Jayant Mehta and Ms. Ankita Sinha, Advocates for the Appellants.

Shri Dhruva and Shri Y. Arunagiri, Advocates for the Respondents.

O R D E R

09.02.2018 Shri Swapnil Gupta, Advocate for the appellants in both these appeals submits that the Appellant-Shri P.L. Prahlad Varda has expired.

It is further stated by the learned counsel that he has instructions from the remaining Appellant/s in these appeals to withdraw both these appeals.

Both the appeals are disposed of as withdrawn. IA/s stand disposed of as the appeals are withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[Balvinder Singh]
Member (Technical)